

Statement

Name of the Section	No. of applications received after 15-8-86	No. of cases on which delay has been condoned	Remarks
SZ & Hyd. Cell	3,000	NIL	
WZ Section	1,731	57	
CZ Section	428	3	
EZ Section	664	20	
I.N.A. Section	140	1	
NZ Section	13,027	77	
Arya Samaj Cell	1,215	17	
TOTAL :	20,205	175	

*The last date of receipt of applications in respect of Arya Samaj cases was 30-6-86. Hence the applications received after that date are delayed applications.

Arrest of enforcement officer

1715. DR. BAPU KALDATE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that an Assistant Director of the Enforcement Directorate, Shri J. C. Makhija who was investigating in some sensitive cases of some important personalities has been arrested;

(b) if so, what are the details thereto, and

(c) whether the concerned officer has been charge-sheeted?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) Yes, Sir,

(b) and (c) The case is under investigation.

Involvement of para-military personnel in drug smuggling activities in North Eastern States

1716. SHRI RAM AWADHESH SINGH:

SHRIMATI BIJOYA CHAKRAVARTY;

SHRI JOHN F. FERNANDES;
SHRI S. S. AHLUWALIA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that as per press reports para-Military personnel were found to be involved in drug smuggling activities in North Eastern States; and

(b) whether the matter has been enquired into and if so, the results thereof and corrective steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE

IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) Two cases in which ganja was seized from the vehicles of Border Road Task Force (BRTF)/Central Reserve Police Force (CRPF) in the North-Eastern Region have come to the notice of the Government during 1988.

In the first case in which 780 kgs. of ganja were seized on 22.6.1988, the driver of BRTF vehicle is reported to be involved.

In the second case in which 780 kgs. of ganja were seized on 20.7.1988, the drug was reported to have been loaded by an ex-Naik of CRPF.

Necessary action to proceed against the persons/officials involved has been initiated including institution of departmental enquiry in one case.

Detention of VIPs at Sahar Airport (Bombay) for bringing banned items

1717. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Customs Officers at Bombay Sahar Airport detained/arrested five VIPs arriving by an Alitalia flight on the 24th September night for bringing in banned items;

(b) whether it is also a fact that these VIPs did not declare their goods and were trying to pass through the green channel;

(c) if so, what are the details in this regard; and

(d) what action has been taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) No, Sir.

(b) to (d) Do not arise.

Investigation into divestment of Bombay Dyeing's holdings

1718. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that an investigation has been ordered by his Ministry into the divestment of Bombay Dyeing's holdings in a very profitable company, National Peroxide in favour of Mr. Nusli Wadia, his family members and close associates as reported in the Times of India dated the 17th February, 1988 under the heading "Renewal of Nusli's Permit decried"; and

(b) if so, what are the findings of such investigation and action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FA-LEIRO): (a) No, Sir.

(b) Does not arise.

12.00. Noon

PAPERS LAID ON THE TABLE

[The Deputy Chairman in the Chair]

I. Report and Accounts (1987-88) of the Central Board for the Prevention and Control of Pollution, New Delhi and related papers.

II. Statement giving reasons for not laying the Report and Audited Accounts (1986-87) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling within the stipulated period.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): MADAM, I beg to lay on the Table—

I A copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Central Board for the Prevention and